

सिंचाई तथा विद्युत् मंत्री (डा० के० एल० राव) : (क) और (ख) पश्चिम कोसी नहर परियोजना तीसरी योजना की एक स्वीकृत स्कीम है। नहर के पहले 22 मील का खण्ड नेपाल क्षेत्र में पड़ता है। परियोजना का निर्माण अभी तक आरम्भ नहीं हो सका है क्योंकि नेपाल सरकार का अनुमोदन उन के प्रदेश में पड़ने वाले संरेखण के लिए अभी तक नहीं मिला है।

(ग) पश्चिम कोसी नहर दिसम्बर, 1966 के सशोधित कोसी समझौते का एक अंग बन चुकी है।

†[THE MINISTER OF IRRIGATION AND POWER (DR. K. L. RAO): (a) and (b) Western Kosi Canal Project is an approved scheme of the Third Plan. The first 22 miles of the Canal pass through Nepal. The Project could not be taken up for construction so far, as approval of the Government of Nepal for the alignment in their territory has not yet been received.

(c) The Western Kosi Canal forms already a part of the Revised Kosi agreement of December, 1966.]

#### STATE OVERDRAFTS FOR RESERVE BANK

\*55. SHRI J. S. TILAK :  
SHRI RAJNARAIN:

Will the Minister of FINANCE be pleased to state:

(a) the names of the States which have recently drawn overdrafts from the Reserve Bank of India;

(b) what is the amount of such overdrafts at present in respect of each of these States; and

(c) what steps are being taken by Government against the defaulting States to reduce the overdrafts?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K.

C. PANT): (a) and (b) The Governments of Assam, Bihar, Kerala, Madras, Mysore, Orissa and Rajasthan are currently running unauthorised overdrafts on the Reserve Bank. Their overdrafts as on the 14th November, 1968 were:

	(Rs in lakhs)
Assam . . .	409
Bihar . . .	1973
Kerala . . .	18
Madras . . .	1114
Mysore . . .	73
Orissa . . .	990
Rajasthan . . .	1427

(c) The State Governments have been asked to take immediate steps to clear the overdrafts.

#### SMALL FAMILY NORM COMMITTEE

\*56. SHRI T. V. ANANDAN: Will the Minister of HEALTH, FAMILY PLANNING AND URBAN DEVELOPMENT be pleased to refer to the answer to Unstarred Question No. 102 given in the Rajya Sabha on the 23rd July, 1968 and state;

(a) whether the Small Family Norm Committee has submitted its report; and

(b) if so, what are its recommendations and the reaction of Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH, FAMILY PLANNING AND URBAN DEVELOPMENT (DR. S. CHANDRASEKHAR):  
(a) Yes, Sir

(b) A statement containing the recommendations made by the Committee, is laid on the Table of the Sabha. [See Appendix LXVI, Annexure No. 5] The Report of the Small Family Norm Committee will be placed before the Central Family Planning Council in its next meeting for consideration. Further action will be taken by the Government in the light of the views that may be expressed by the Council.